

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated

13-12-2007

Registration No.

CCP 5/2007

Rahul Raman

Applicant (s)

VERSUS

K. M. Chandra Shekhar & Ors

Respondent (s)

A copy of the ORDER dated 10-12-2007 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

10.12.2007

Applicants by Shri R.K.

Verma.

Respondents by Shri Rohit

Arya, Sr. Adv. assisted by Shri Sanjay Lal.

Heard the parties.

As directed in order dated

23.10.2007 affidavits have been filed by the respondents and the order has been complied with fully by issuing notification dated 4.12.2007.

In view of the fact that the order No. of this Tribunal has been complied with fully by the respondents the contempt petition is dismissed and the notices issued are discharged. The learned counsel for the applicant has also confirmed that the required relief has been given to him.

Sd/

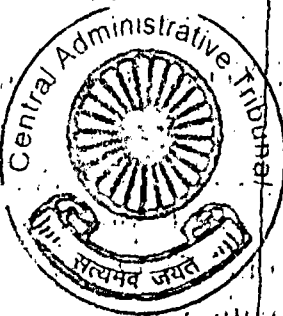
(A.K. Gaur)

JM

Sd/

(Dr. G.C. Srivastava)

VC



To
① Shri M.K. Verma, Adv.
② Shri Rohit Arya, Adv.
JBP.

सत्यमेव जयते

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JABALPUR BENCH
JABALPUR

13-12-07